

42

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 42/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017

NAME OF THE PARTIES: Farukh Hatim Basrai

V/s.

The Tata Power Company Ltd & Ors

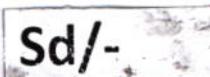
SECTION OF THE COMPANIES ACT: 58(4), 59 of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
42	Sr. Counsel Mr. G.R. Joshi of w Mr. Arun Joshi Advocates	ilb Mulla & Mulla for Respondents	
	Mr. K. K. M. Re Prachi Gangopadhyay	MR. K. K. M. Re Farukh H. Basrai	

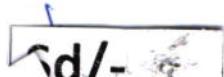
ORDER

Company Appeal 42/58(4),59/NCLT/MB/MAH/2017

At request of the parties, list this matter on 22.12.2017.


Sd/-

V. NALLASENAPATHY
Member (Technical)


Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)